DAINIK JAGRAN, Delhi, 17.11.2020
Page No. 10, Size:(11.35)cms X (18.92)cms.

ओडिशा में कलेक्टर पर हत्या का मामला दर्ज

नईदुनिया, सुकमा : छत्तीसगढ़ में सुकमा जिले की सीमा से सटे ओडिशा के मलकानगिरी के कलेक्टर मनीष अग्रवाल के खिलाफ उप प्रभागीय न्यायिक मजिस्ट्रेट के आदेश पर हत्या का मुकदमा दर्ज किया गया है। कलेक्टर के साथ ही उनके दो निज सहायकों व एक सेवानिवृत्त अधिकारी के विरुद्ध भी रविवार को एफआइआर दर्ज की गई है। एफआइआर दर्ज होते ही ओडिशा सरकार ने कलेक्टर मनीष अग्रवाल का तबादला राज्य योजना व अभिसरण आयोग में उपसचिव के तौर पर कर दिया है। उनके स्थान पर येदुला विजय को मलकानगिरी का नया कलेक्टर नियुक्त किया गया है।

कलेक्टर व अन्य तीन पर कलेक्टर के पीए देबनारायण पांडा की हत्या का आरोप है। पांडा पिछले साल 27 दिसंबर को लापता हो गए थे। उनका शव अगले दिन सतीगुड़ा जलाशय के पास मिला था। तब यह माना जा रहा था कि पांडा ने आत्महत्या की है, पर छह महीने बाद उनकी पत्नी बंजा व स्वजन ने आरोप लगाया था कि पांडा की हत्या कलेक्टर व उनके कुछ मातहतों ने की है। परिजनों ने बाद में एफआइआर कराने का प्रयास भी किया, पर पुलिस ने उनकी नहीं सुनी। पांडा के स्वजन राष्ट्रीय मानवाधिकार आयोग गए। मानवाधिकार आयोग ने डीजीपी को जांच के निर्देश दिए थे। डीजीपी ने वेस्टर्न जोन के डीआइजी सफिन अहमद के नेतृत्व में एसआइटी का गठन कर जांच कराई। पुलिस ने करीब 20 लोगों के बयान भी दर्ज किए। पांडा के स्वजनों ने उप प्रभागीय न्यायिक मजिस्ट्रेट के कोर्ट में याचिका भी दायर की थी।

NEW INDIAN EXPRESS, Bhubaneswar, 17.11.2020
Page No. 2, Size:(13.41)cms X (24.59)cms.

PA's wife seeks transfer of SP, 3 police officers

EXPRESS NEWS SERVICE
@ Bhubaneswar

THE wife of deceased Deba Narayan Panda who was the personal assistant of former Malkangiri Collector Manish Agarwal, has lodged a complaint with Odisha Human Rights Commission (OHRC) requesting transfer of SP Rishikesh Dnyandeo Khilari and three other police officers from the district. She has alleged shoddy investigation into Panda's mysterious death and their involvement in destroying evidence of her husband's alleged murder.

Panda's wife, Banaja also urged the Commission to transfer SDPO Prahlad Meena, inspector-in-charge of Malkangiri police station Ram Prasad Nag and inquiry officer SS Tripathy. "The police have been harassing us for the last 10 months and turning a deaf ear to our grievance. They even forced us to believe that my husband committed suicide," she said.

Banaja had sent her petition to OHRC by post on November 6 and then by e-mail on Friday last. An OHRC official said that her lawyer had also visited the office on the day to discuss the petition.

"We are looking into the matter. However, Banaja had earlier filed a petition in this regard with National Human Rights Commission (NHRC) and the apex human rights watchdog has already taken cognizance of the matter and issued a notice," he added.

OHRC officials said as NHRC has taken cognizance of the matter they can not issue a separate direction.

NHRC had directed the DGP and Chief Secretary in September to assign a senior IPS officer for investigation of the case. This comes after Banaja lodged a complaint with Malkangiri SDJM Court alleging that her husband was killed in December last year by Agarwal, his steno Prakash Swain, staff V. Venu and Bhagban Panigrahi. Agarwal along with his three staff were booked under Sections 120B, 201, 204, 302 , 506 and 34 of IPC on November 13.